GOVERNMENT OF INDIA SHIPPING LOK SABHA

UNSTARRED QUESTION NO:1023 ANSWERED ON:28.11.2011 PORT REGULATORY AUTHORITY Raghavan Shri M. K.

Will the Minister of SHIPPING be pleased to state:

- (a) whether there is any proposal to create a Port Regulatory Authority (PRA);
- (b) if so, the details thereof;
- (c) whether such an authority would also monitor the functioning of minor ports in the country;
- (d) the views of maritime States on creating such an authority and the views of the Government in the matter; and
- (e) the detailed mechanism through which the Government proposes to compensate the earning of the minor ports on the establishment of the PRA?

Answer

MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI MUKUL ROY)

(a) to (e): Yes, Madam. However, the proposed draft Port Regulatory Authority Bill has not been finalized so far by the Government of India. Finalization of the Bill will be done in consultation with various stakeholders including all maritime States.